

Various Ministries, Agencies, Institutions, etc. are involved in these projects and action is being initiated for implementation thereof.

Coca Cola Export Corporation

6287. SHRI BHALJIBHAI PARMAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the original equity of Coca Cola Export Corporation and the year in which it was formed;

(b) whether any equity was brought from abroad subsequently and if so, details thereof; and

(c) the present paid-up capital of the corporation and its composition, the total reserves built up by this company in the country at present; details of imported raw materials utilised, the remittances sent abroad, exports and reserves built up and equity formed during the last 3 years?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI):

(a) to (c) The Coca Cola Export Corporation in India is a branch of the American company, and the question of their having any paid up or equity capital in India does not arise. The capital employed by the Indian Branch of the Corporation is however estimated at approximately Rs. 4.9 crores as on 31-12-1973. The figures of imports of raw materials, exports and remittances by the Indian Branch during the last three years are as under:

	Imports of raw materials	Exports (Rs. in lakhs)	Remittances
1972	15.49	184.88	15.68
1973	24.52	241.15	100.66
1974	8.06	130.54	116.86

Science & Technology Plan for West Bengal

6288. DR. RANEN SEN: Will the Minister of PLANNING be pleased to state:

(a) whether financial assistance will be made available by the National

Committee on Science and Technology to West Bengal for its Rs. 150 crores Science and Technology Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The National Committee on Science & Technology is an advisory body and not a funding agency. The outlays for Science and Technology Plans prepared by the State Governments would essentially have to be met from the State budgets. However, a number of problems identified in such plans are in line with the programmes being undertaken in the central sector and efforts are being made to avoid unnecessary duplication and, wherever feasible, to get such programmes implemented by integrating them with the corresponding central sector programmes.

Of the total outlay of Rs. 150 crores envisaged in the Science and Technology Plan for West Bengal, an estimated Rs. 80 crores pertain to institutions under the Central Government, located in the state. Science and Technology programmes of such institutions are covered under the Science and Technology Plan of the Central Sector. The remaining outlay of Rs. 70 crores relate to programmes in the State Sector. Actual allocation of funds would depend upon availability of resources.

Issue of Licence for Industrial Projects in Assam, Nagaland, Manipur, Arunachal and Mizoram

6289. SHRI ROBIN KAKOTI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the specific items of Industrial projects in Assam, Meghalaya, Nagaland, Manipur, Union Territories of Arunachal and Mizoram for which licences have been issued by the Centre during 1972-73, 1973-74 and upto the end of December, 1974; and

(b) whether Government have any information that some of the above licences were sold to some other parties and if so, the steps taken against such offenders?